

No.15011/57/2016-Jus(AU)  
Government of India  
Department of Justice

Jaisalmer House, 26 Mansingh Road,  
New Delhi. Dated: 9<sup>th</sup> Aug.,2016.

Office Memorandum

Subject: Deputation of Shri P. Prasanth Kumar, ITS(1991), Director

The undersigned is directed to refer to Department of Personnel & Training O.M. No.14/3/2012-EO(MM-I) dated 3<sup>rd</sup> Aug.,2016 regarding the Appointments Committee of the Cabinet's approval on the selection of Shri P. Prasanth Kumar, ITS(1991) for a post under the State Govt. of Telangana with a request to the State Government to ensure that the posting of the officer is done in accordance with Rule 9 of the IAS(Cadre) Rules. Shri P. Prasanth Kumar, Director stands relieved from Department of Justice from 10-08-2016 (AN).



(Prem Lata Kaushik)  
Under Secretary to the Govt. of India  
Tel: 23072549

Ministry of Home Affairs  
Shri Satpal Chouhan, Joint Secy.(Admn & CVO)  
North Block, New Delhi.

Copy to:

1. Shri P. Prasanth Kumar, ITS (1991), Director
2. Prime Minister's Office (Shri V. Sheshadra, Director), New Delhi.
3. Cabinet Secretariat (Ms. V. Vidyavathi, Joint Secretary), New Delhi.
4. Chief Secretary, State Govt. of Telangana, Hyderabad
5. PS to Minister(Law & Justice)/ MOS(Law & Justice)/Secretary(J)
6. Guard file
7. NIC-for uploading on website